

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1096  
ANSWERED ON:29.04.2016  
Criteria for Opening of Anganwadi Centres  
Giluwa Shri Laxman;Khaire Shri Chandrakant Bhaurao

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the criteria adopted by the Government for opening of anganwadi centres under the Integrated Child Development Services (ICDS) Scheme;  
(b) whether the Government proposes to set up upcoming anganwadi centres under the ICDS Scheme on the basis of distance instead of population; and  
(c) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

(a) Under the Integrated Child Development Services (ICDS) Scheme, an Anganwadi Centre (AWC) can be opened on the basis of population norms as per following details:-

For Rural/Urban Projects

Population 400-800 - 1 AWC

800-1600 - 2 AWCs

1600-2400 - 3 AWCs

Thereafter in multiples of 800 - 1 AWC

For Mini-AWC

Population 150-400 - 1 Mini-AWC

For Tribal /Riverine/Desert, Hilly and other difficult areas/ Projects

Population 300-800 - 1 AWC

For Mini-AWC

Population 150-300 - 1 Mini-AWC

There is also a provision for opening of an AWC on demand in habitations where child population is not less than 40 having no AWC.

Based on population norms, States/UTs submit their proposals for opening of new Anganwadi Centres (AWCs) which are assessed and sanctioned by this Ministry.

Under Integrated Child Development Services (ICDS) Scheme, 14 lakh AWCs have been approved. All the approved AWCs have been sanctioned to the States/UTs.

(b)&(c) No Madam.

\*\*\*\*